

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF ECONOMIC AFFAIRS
LOK SABHA

UNSTARRED QUESTION NO. 1945
TO BE ANSWERED ON MONDAY 14th March, 2022
[23 PHALGUNA, 1943 (SAKA)]

“Devolution of Taxes and Funds”

No. 1945. Dr. Alok Kumar Suman:

Will the Minister of Finance be pleased to state:

- (a) the details of devolution of taxes and funds from the Union Government to Bihar from 2014 to 2022, year-wise;
- (b) whether the revenues of the State of Bihar have been impacted due to official delay in grant of funds from the Union Government;
- (c) if so, the details thereof; and
- (d) the measures being taken by the Government to compensate the State for the loss of revenues due to official delay in grant of funds?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

a) the details of devolution of taxes and funds transferred from the Union Government to Bihar during the financial years 2014 to 2022, is given below:

(₹ in crore)

Financial Year	2014-2015	2015- 2016	2016- 2017	2017- 2018	2018- 2019	2019- 2020	2020 - 2021	2021- 2022
Taxes and Duties assigned to States	36963.07	48922.68	58880.59	65083.19	73602.96	63406.33	59861.41	81789.32
Central Sector Scheme	541.27	875.76	3045.40	5970.74	3628.43	7483.57	11268.53	12787.29
Centrally Sponsored Scheme	12674.78	14223.16	14463.77	14959.48	18378.27	18052.58	22346.15	15252.09
Finance Commission Grants	3191.54	2875.94	3967.15	4525.06	4537.53	7343.61	8748.00	5604.41
Others	-	310.64	29.59	5169.67	6221.18	6281.01	12511.96	11648.14

(b) to (d) There has been no delay in release of funds from the Union Government to the States. Releases for tax devolution are made on monthly basis, while the funds for Central Sector Scheme, Centrally Sponsored Scheme, Finance Commission Grants, etc. are released to State Governments in accordance with eligibility criteria and approved programmes/projects.
